

भी अनुरोध किया गया है कि वे अपनी इस तिमाही की मांग झगली तिमाही के लिए स्वगित कर दें ताकि ग्राम जनता को अधिक सीमेंट मिल सके । राज्य सरकारों को यह सलाह भी दी गई है कि वे सीमेंट की जमाखोरी को रोकने के लिए उपयुक्त उपाय करें । इस तिमाही में (अप्रैल से जून) सीमेंट का निर्यात भी कम से कम कर दिया गया है ताकि देश में इस्तेमाल के लिए अधिकतम परिमाण में सीमेंट मिल सके ।

#### **Aid to harassed Daughters-in-Law**

1370. DR. BAPU KALDATE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received a representation from Nari Raksha Samiti demanding free legal remedy against mothers-in-law;

(b) whether Government have any plans to give aid to harassed daughters-in-law; and

(c) if so, main features thereof?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH):

(a) Yes, Sir.

(b) and (c). There is no such plan at present.

#### **Escape of undertrials from Judicial Lock-up in Tis Hazari, Delhi**

1371. DR. BAPU KALDATE:

SHRI K. LAKKAPPA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a large number of undertrials escaped from judicial lock-up of Tis Hazari, Delhi on the 28th May, 1977;

(b) if so, the facts thereof; and

(c) the steps being taken for the safe custody of undertrials in judicial lock-up?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH):

(a) and (b). 5 undertrial prisoners had escaped from the judicial lock-up at Tis Hazari, Delhi on the 28th May, 1977. The facts, as reported by the Delhi Administration/Delhi Police, are as follows:—

On 28th May, 1977, 9 undertrial prisoners were brought from the Tihar Jail and lodged in a special cell of the Judicial Lock-up at Tis Hazari, 3 of these undertrials were taken out of the cell for being produced before the concerned Courts. At 1.20 P.M., when these 3 undertrials were brought back and the door of the cell was opened, it was found that 5 out of the remaining 6 undertrials were missing. Those found missing were S/Shri Nasir Ali, Ravinder, Davinder, Nasar Ahmed and Sita Ram. 3 of them were associates of late Sunder dacoit.

As soon as it was noticed that 5 undertrial prisoners had escaped from the judicial lock-up, search parties were sent to Inter State Bus Terminus, Beriwal Bagh, where one of them resided, and Tis Hazari Courts premises. A case u/s 224 IPC was also registered. Instructions were given to the border check posts and Railway police to be on the look-out for these prisoners. Crash wireless messages were also sent to police authorities of some neighbouring districts of U.P. and Haryana. A look-out message with description of the escapees was also flashed to all District Supdts. of Police in India. A special cell was also set up to take all possible steps for re-apprehension of the escapees.

Two of the escapees, viz., Nazir Ali and Ravinder, are reported to have been killed in an encounter with the

police on the Delhi-Lucknow National Highway on June 10/11, 1977. Another escapee, Davinder, has been re-arrested by the Delhi Police on 19th June, 1977.

(c) An enquiry into the escape of the undertrial prisoners mentioned above has been ordered by the Lt. Governor, Delhi. The circumstances leading to the escape of the undertrials and security arrangements, including construction of judicial lock-up cells to preclude the possibility of such incidents happening in future, will be looked into during the said enquiry. The changes in the Jail Manual regarding production of prisoners undertrials in Courts, handing them over to the police, guards etc. will also be recommended, if considered necessary.

#### Expansion in Vikram Sarabhai Space Centre during 1977-78

1372. SHRI VAYALAR RAVI: Will the Minister of SPACE be pleased to state:

(a) a brief outline of the expansion programmes proposed to be taken up at the Vikram Sarabhai Space Centre at Thumba during the year 1977-78; and

(b) the total amount to be spent for this purpose during this period?

**THE PRIME MINISTER (SHRI MORARJI DESAI):** (a) The major expansion programmes proposed to be taken up during 1977-78 at the Vikram Sarabhai Space Centre are in the area of development of launch vehicles and their related sub-systems, augmentation of existing facilities and application of technology developed at the Centre.

(b) Rs. 152.00 lakhs.

#### Reducing Expenditure on Security measures for Prime Minister

1373. SHRI DHARMA VIR VASISHT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether security and other measures taken in the conduct of Prime Minister's public meetings cost huge sums to the public exchequer; and

(b) if so, the concrete measures initiated to reduce such expenses consistent with the security of the high office?

**THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH):**

(a) and (b). The main expenditure incurred on providing security and other measures in the conduct of Prime Minister's public meetings is on essential law and order arrangements for public safety and convenience. The expenditure on protective arrangements for the Prime Minister on such occasions is substantially less. The arrangements have, however been reviewed recently and substantial reduction has been made in the development of men and construction of fixtures at such meetings.

#### वैज्ञानिक तथा औद्योगिक अनुसंधान परिषद् की भारतीय भाषायें यूनिट का विलय

1374. श्री नवाब सिंह चौहान: क्या योजना मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या वैज्ञानिक तथा औद्योगिक अनुसंधान परिषद् की भारतीय भाषायें यूनिट का अंग्रेजी प्रकाशन तथा सूचना निदेशालय के साथ विलय किया जा रहा है ;

(ख) क्या इसका परिणाम यह होगा कि वैज्ञानिक तथा औद्योगिक अनुसंधान परिषद् के मुख्यालय पर भारतीय भाषा के संबंध में कोई कार्य नहीं रहेगा; और

(ग) क्या आपातकाल के दौरान इस यूनिट के अधिकारियों द्वारा की गई